

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.35 OF 2019

In the matter of:

Bank of Baroda

Appellant

Vs

Aban Offshore Ltd

Respondent

Mr. Brijesh Kumar Tamber and Ms Khijati Bhardwaj, Advocates for appellant.

Ms Haripriya Padmanabhan and Ms Pooja Dhar, Advocates for Respondent.

ORDER

09.01.2020- Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.**

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

**(Dr. Ashok Kumar Mishra)
Member (Technical)**

Bm/nn